

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H. Jung, Member**

PetitionNo.7/2006

In the matter of

Petition for direction To NTPC to refund the amount recovered on account of impact on Foreign Exchange Rate Variation for the period 2001-04 in case of Kawas Gas Based Power Station and other power stations.

And in the matter of

Gujarat Urja Vikas Nigam Ltd.

....**Petitioner**

Vs

1. National Thermal Power Corporation Ltd., New Delhi
2. Madhya Pradesh State Electricity Board, Bhopal
3. Maharashtra State Electricity Board, Mumbai
4. Chattisgarh State Electricity Board, Raipur
5. Electricity Department, Admn. of Dadra & Nagar Haveli, Silvassa
6. Electricity Department, Admn of Daman & Diu, Daman
7. Western Regional Electricity Board, Mumbai

....**Respondents**

The following were present:

1. Shri Kamlesh Kumar Jangad, GUVNL
2. Shri P.J. Jani, GUVNL

**ORDER
(DATE OF HEARING 30.3.2006)**

Heard the representative of the petitioner.

2. Admit.
3. The petitioner is directed to supply a copy of the petition to the respondents latest by 10.4.2006. The respondents may file their reply by 30.4.2006 with a copy to the petitioner who may file its rejoinder, if any, by 10.5.2006.
4. List this petition for further directions on 18th May 2006

Sd/-
(A.H.JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 30th March 2006